

Committee for the effective functioning of the Commission;

(c) whether Government propose to take over the Inter-State Transport;

(d) whether the views of the State Governments have been ascertained in this respect; and

(e) if so, the particulars thereof?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) There are certain special difficulties which are under examination. Nevertheless, and within its limitations, the Commission has been doing useful work.

(b) A statement is laid on the table of the Sabha. [Placed in Library. See No. LT-38/67]

(c) to (e) The recommendations of the Committee are under examination, in consultation with the Planning Commission and the State Governments.

#### Food Situation

- \*32. Shri Nath Pai:  
 Shri Shri Chand Goel  
 Shri D. C. Sharma:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Meena:  
 Shri S. Supakar:  
 Shri M. Sudarsanam:

Will the Minister of Food and Agriculture be pleased to lay a statement on the Table showing production of foodgrains in the country this year, giving a crop-wise and State-wise break-up and state the estimated deficit and measures Government propose to adopt to meet it?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anantshah Shinde): Final estimates of production of foodgrains Crop-wise and State-wise for 1966-67 are not yet available.

It is difficult to give a precise idea about the extent of deficit in foodgrains since this would depend on a number of factors including the level

of production, carry-over stocks, growth of population, rise in income levels, shift in consumption pattern, rate of urbanisation etc. However, Government is making arrangements for imports to the extent feasible in order to meet the deficit.

#### Fourth General Elections

- \*33 Shri S. C. Samanta:  
 Shri Nath Pai:  
 Shri George Fernandes:  
 Shri Hukam Chand  
 Kachhavalaya:  
 Shri Onkar Lal Berwa:

Will the Minister of Law be pleased to state:

(a) the nature of complaints made by the various political parties and candidates during the conduct of General Elections in February last and action taken by the Election Commission thereon;

(b) whether any preliminary or interim report is proposed to be submitted; and

(c) the total and State-wise expenditure on the General Elections and the contributions made by the States towards the expenditure?

The Minister of Law (Shri Govinda Menon): (a) Complaints mostly of a general nature like disturbances at election meetings, closure of industrial establishment on the date of poll, rejection of nomination papers, wrong allotment of symbols, etc., were received by the Election Commission during the conduct of the general elections in February last. The Commission took prompt action to make enquiries wherever the allegations were prima facie verifiable.

(b) No, Sir.

(c) The total and State-wise expenditure on the last general elections has not yet been worked out by the Election Commission as the information in relation thereto is not yet available. By and large, expenditure incurred by the Government in connection with elections to